

(b) Yes, Sir.

(c) and (d) The reasons for closure have not been sought by AICTE. However, the AICTE has framed various norms and standards to regulate the technical institutions in the country in order to ensure that quality is maintained in these institutions. The approvals for establishing new institutions and for granting extension, new courses, additional intake etc. are granted based on the suitability of the application in terms of prescribed norms for infrastructure facilities and faculty etc. These norms and standards are uniformly applicable to all the colleges.

Opening of Central Universities in Bihar

249. SHRI SABIR ALI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the present position of opening Central Universities in Bihar; and

(b) by when these universities would be ready to start academic activities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Under the Central Universities Act, 2009, one Central University by the name of Central University of Bihar was established in Bihar in 2009. The Cabinet has approved a proposal to rename the existing Central University of Bihar as the Central University of South Bihar to be located at Gaya and to establish a new Central University at Motihari by the name of Central University of North Bihar. The Central Universities (Amendment) Bill, 2012 to amend the Central Universities Act, 2009 to facilitate the above is proposed to be introduced in the Parliament during the current session.

(b) The existing Central University of Bihar is functioning from its temporary location at BIT Campus, Patna since its establishment on 02.03.2009. Academic activities in the Central University of North Bihar can be started only after the Central Universities (Amendment) Bill, 2012 is passed by both the Houses of the Parliament.

Vacant posts of teachers

250. SHRI RAM KRIPAL YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there are vacancies of more than 11 lakh teachers all over the country as reported in newspapers recently;

- (b) if so, the action taken by Government to fill up these posts;
- (c) whether Government has any data about the vacancies in each State and if so, the details thereof;
- (d) whether Government is aware that without filling these vacancies the objectives of Right to Education (RTE) can not be achieved; and
- (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (e) Under the Sarva Shiksha Abhiyan (SSA), a total of 19.82 lakh teacher posts have been sanctioned till 2012-13 since inception of the programme, against which 12.48 lakh teachers have been recruited by States/UTs, leaving 7.34 lakh vacancies. In addition, the States/UTs have reported 5,65,905 vacancies upto end of March, 2012 against teacher posts borne on the State Budget. A State-wise Statement of teacher vacancies reported by State Governments/UT administrations is given in Statement (*See below*). THE Central Government has laid emphasis with State Governments and UT administrations to expedite recruitment of teachers and to carry out redeployment of teachers to ensure that all schools have pupil teacher ratios as laid down in the Schedule of the RTE Ac, 2009. 25 States have conducted the mandatory Teacher Eligibility Test for recruitment of teachers.

Statement

Showing teacher vacancies in States/UTs

| Sl. No. | States/UTs | Vacancies against posts sanctioned under SSA | Vacancies reported against teacher posts borne on the State Budget as on 31st March, 2012 |
|---------|-------------------|--|---|
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 870 | 15379 |
| 2. | Arunachal Pradesh | 2036 | 0 |
| 3. | Assam | 10444 | 13757 |

| 1 | 2 | 3 | 4 |
|-----|-------------------|--------|--------|
| 4. | Bihar | 211430 | 55464 |
| 5. | Chhattisgarh | 12522 | 50766 |
| 6. | Goa | 20 | 86 |
| 7. | Gujarat | 27352 | 0 |
| 8. | Haryana | 7090 | 13906 |
| 9. | Himachal Pradesh | 2303 | 1009 |
| 10. | Jammu and Kashmir | 3732 | 5438 |
| 11. | Jharkhand | 35724 | 23656 |
| 12. | Karnataka | 4777 | 15336 |
| 13. | Kerala | 2925 | 88 |
| 14. | Madhya Pradesh | 75568 | 16244 |
| 15. | Maharashtra | 33569 | 6729 |
| 16. | Manipur | 1327 | 0 |
| 17. | Meghalaya | -758 | 0 |
| 18. | Mizoram | 1182 | 0 |
| 19. | Nagaland | 2557 | 7 |
| 20. | Odisha | 1459 | 23679 |
| 21. | Punjab | 6658 | 19161 |
| 22. | Rajasthan | 19931 | 32622 |
| 23. | Sikkim | 501 | 0 |
| 24. | Tamil Nadu | 10717 | 14495 |
| 25. | Tripura | 1286 | 0 |
| 25. | Uttar Pradesh | 164629 | 147593 |

| 1 | 2 | 3 | 4 |
|------------|-----------------------------|--------|--------|
| 27. | Uttarakhand | 8318 | 7746 |
| 28. | West Bengal | 82456 | 98473 |
| 29. | Andaman and Nicobar Islands | 48 | 125 |
| 30. | Chandigarh | 605 | 109 |
| 31. | Dadra and Nagar Haveli | 411 | 294 |
| 32. | Daman and Diu | 24 | 145 |
| 33. | Delhi | 2762 | 3006 |
| 34. | Lakshadweep | 22 | 40 |
| 35. | Puducherry | 12 | 552 |
| TOTAL SSA: | | 734509 | 565905 |

Toilet facilities in schools

251. SHRI RAM KRIPAL YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's plan to have toilet facilities in all schools especially in rural areas all over the country has been achieved; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) All new schools constructed under Sarva Shiksha Abhiyan (SSA) have provision for toilets. SSA also provides for toilets in existing schools in urban areas. In the case of existing schools in rural areas, toilets are provided by the Total Sanitation Campaign now called Nirmal Bharat Abhiyan implemented by the Ministry of Drinking Water and Sanitation. As per District Information System for Education 2011-12 (provisional), 87.9 per cent Government schools in the country have toilet facilities. Under SSA, 7,39,363 toilet facilities have been sanctioned till 2012-13.